

**IN THE HIGH COURT OF BOMBAY AT GOA.
LD-VC-CW-185/2020**

Amol Vaman Tilve

...Petitioner.

Vs

Goa State Information
Commission and ors.

...Respondents.

Shri G. Malik, Advocate for the respondents nos.3,4 and 5.

Coram:- DAMA SESHADRI NAIDU, J.

Date:1st December 2020.

P.C.

The learned counsel for the respondent nos. 3,4 and 5, informs me that he has already filed reply. I see none fore the petitioner on screen.

2. Post the matter on 8.12.2020.

DAMA SESHADRI NAIDU, J.

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